

DIVISION BENCH
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/138(KB)2021
IA(I.B.C)/985(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	REC LIMITED VS HIRANMAYE ENERGY LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Applicant in IA(I.B.C)/985(KB)2024
Mr. Pritwish Ray Chowdhury, Adv.]
Mr. Rahul Poddar, Adv.]

Ms. Srideepa Bhattacharyya, Adv.] For the Interim Resolution Professional

ORDER

1. Learned Counsel for the Applicant present. Learned Counsel for the Interim Resolution Professional present.
2. **IA(I.B.C)/985(KB)2024:**
 - a. Learned Counsel Ms. Srideepa Bhattacharyya appearing on behalf of the Interim Resolution Professional accepts notice.
 - b. The Interim Resolution Professional is directed to file reply affidavit within a period of two weeks.
 - c. List this matter on **14th June, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**